- (c) when was this case handed over to the police; and

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Yes.

- (b) It will not be in the public interest to divulge the findings at this stage. Further action is under the consideration of the Delhi Administration
- (c) The complaint was received by the Police on the 19th September, 1964.
- (d) I understand that those members of the Society who made enquiries have been informed of the position.

UNIT TRUST OF INDIA

- ♦305. SHRI SITARAM JAIPURIA: WiH the Minister of FINANCE be pleased to state'.
- (a) whether it is a fact that there is no properly constituted investment committee for the Unit Trust of India; and
 - (b) if so, the reasons thereof 7

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) The Executive Committee of the Unit Trust controls the investment policy of the Trust. As this Committee meets at regular and frequent intervals, and is empowered-to take the necessary decisions, no separate investment committee is considered necessary.

GRANTING OF STIPENDS TO MEDICAL STUDENTS

- ♦306. SHRI N. PATRA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state;
- (a) whether there is any scheme under Government's consideration for granting educational stipends of Rs. IOO per mensem to all girl students joining the Medical Colleges; and
 - (b) If so, the details thereof 7

THE MINISTER OF HEALTH AND-FAMILY PLANNING (Dr. Sushila Nayar).

(a) and (b) A scheme to award 500 (d) what action has been taken by the Government of Rs. IOO per month every out the latest position in this case?

year to women medical students undergoing M.B.B.S. Course has been started. The students will be required to execute a bond to serve in the Family Planning and Maternity and Child Welfare and Health Programmes under the Central/State Governments for a period equal to the period for which the scholarship is received by them.

कलकला में भारतीय रिजर्व वैंक का भवन

*307. भी रामकुमार भुवालका : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि कलकत्ता में भारतीय रिजर्व बैंक का भवन बनाने का अनुमानित खर्च 1.5 करोड़ रुपये था;
- (ख) बया यह भी सच है कि उस योजना पर ढाई करोड़ रुपये खर्च हो चके हैं: और
- (ग) यदि उपरोक्त भाग (क) तथा भाग (ख) का उत्तर 'हां' हो, तो एक करोड़ रुपया अधिक खर्च करने के क्या कारण है ?

1[R. B. I. BUILDING IN CALCUTTA

- *307. SHRI R. K. BHUWALKA: WUI the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the esti mated expenditure for the construction of a building of the Reserve Bank of India in Calcutta was Rupees 1-5 crores;
- (b) whether it is also a fact that Rs. 2-5 crores have already been spent on the same scheme: and
- (c) if the answer to parts (a) and (b) above be in the affirmative, what are the reasons for the additional expenditure of Rs. one crore ?]

वित्त मंत्री (श्री शचीन्द्र चौधरी: (क) और (ख) रिजर्व बैंक ने कलकत्ते में लगभग 2.60 करोड़ रुपये की लागत से एक आध-निक भवन बनाया है। मई 1956 में कुल लागत 1.94 करोड रुवया आंकी गई थी।

†[] English translation.